

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING  
LOK SABHA  
UNSTARRED QUESTION NO. 3902  
TO BE ANSWERED ON 12<sup>TH</sup> AUGUST, 2025

**PROMOTION OF GOAT FARMING**

3902. SMT. DHANORKAR PRATIBHA SURESH:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

**मत्स्यपालन, पशुपालन और डेयरी मंत्री**

be pleased to state:

- (a) whether the Government is aware of delays in the distribution of grants under the scheme approved for promoting goat farming business under the Rashtriya Pashudhan Abhiyan;
- (b) if so, the reasons for the delay in the distribution of grants and the current status of the scheme;
- (c) whether it is true that beneficiaries in Chandrapur district of Maharashtra and other districts have applied for goat farming projects under the scheme but have not yet received the grant;
- (d) if so, the number of beneficiaries including the number of pending applications, districtwise;
- (e) whether the Government has any proposals to provide any special assistance to the State Government to address the issue of delays in grant distribution to beneficiaries including Maharashtra; and
- (f) the time limit fixed for the immediate distribution of these pending grants?

**ANSWER**

THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
(PROF. S. P. SINGH BAGHEL)

(a) and (b) There is no program known as Rashtriya Pashudhan Abhiyan that has been implemented by the Department of Animal Husbandry and Dairying, Government of India, to promote the goat farming business. However, the Department, through the National Livestock Mission - Entrepreneurship Development Programme (NLM-EDP) under the National Livestock Mission (NLM) scheme, is offering 50% capital subsidy up to ₹50 lakh for the establishment of goat breeding farms. This initiative also extends to poultry, sheep, pig, horse, camel and donkey breeding farms, as well as feed and fodder units, including Silage, Total Mixed Ration and Seed grading units. Eligible applicants consist of individuals, Farmer Producer Organizations (FPOs), Self-Help Groups (SHGs), Joint Liability Groups (JLGs), Farmer Cooperative Organizations (FCOs) and Section 8 companies.

Department through Small Industries Development Bank of India (SIDBI) are releasing subsidy directly to all eligible beneficiaries, including for approved goat projects, in a

sequential manner, contingent upon the availability of funds and adherence to all guidelines stipulated in the regulations and also approval of State Level Executive Committee. There are some instances where the delay has been observed, on examination it was noticed that the completion of the project by applicant has been delayed and also release of instalment of loan by banks.

(c) & (d) In Chandrapur district, five projects have been approved for goat farming. The total cost of these projects is ₹3.08 crore, with a sanctioned subsidy of ₹1.39 crore. Currently, subsidies have been distributed to two beneficiaries within the district, totalling ₹0.30 crore. Remaining 3 projects are pending at different level such as State Implementing Agency (SIA), Bank and Small Industries Development Bank of India (SIDBI).

District-wise number of projects approved and number of approved projects yet to receive subsidy in the State of Maharashtra including Chandrapur is at Annexure.

(e) There is currently no provision for offering any special assistance to the State Government in addressing the delays in grant distribution to beneficiaries. However, to accelerate the processes, there is a provision for granting ₹1.05 Cr. to the State Governments as Administrative Cost for establishing an entrepreneurship development facilitation help desk, as well as for organizing workshops and skill-based training. To ensure effective and decentralized implementation, each state has been assigned a State Nodal Officer (SNO) responsible for facilitating project appraisal, monitoring and verification of projects. The Department regularly conducts Video Conferences, review meetings and field visits with the State Implementing Agency (SIA) to supervise the benefits of the projects. Additionally, a Central-Level Bankers Coordinating Committee (CLBC) has been established under the Chairpersonship of the Secretary of the Department of Animal Husbandry and Dairying, Government of India, to review the pendency and also the difficulties faced by the beneficiaries.

(f) The release of subsidy is dependent on the compliance of the projects, availability of bank loan and other clearance. There is no prescribed time limit.

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Annexure  
 LOK SABHA QUESTION NO 3902  
 Name of MP: Smt. Dhanorkar Pratibha Suresh  
 Date of Reply: 12.08.2025

Sl no.	Name of the District	No. of Approved projects	No. of Approved Projects yet to receive subsidy
1	Ahilyanagar	21	12
2	Akola	4	1
3	Amravati	22	12
4	Beed	8	5
5	Bhandara	3	0
6	Buldhana	8	3
7	<b>Chandrapur</b>	<b>5</b>	3
8	Chhatrapati Sambhajinagar	21	8
9	Dharashiv	8	5
10	Dhule	8	6
11	Gondia	2	2
12	Hingoli	12	7
13	Jalgaon	5	1
14	Jalna	9	3
15	Kolhapur	8	4
16	Latur	8	5
17	Nagpur	5	1
18	Nanded	11	5
19	Nandurbar	2	1
20	Nashik	18	4
21	Palghar	1	1
22	Parbhani	40	16
23	Pune	50	45
24	Ratnagiri	1	1
25	Sangli	10	2
26	Satara	29	12
27	Sindhudurg	3	2
28	Solapur	30	16
29	Thane	1	1
30	Wardha	3	0
31	Washim	1	1
32	Yavatmal	9	5
<b>Total</b>		<b>366</b>	<b>190</b>